

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 405
IB/279/ND/2022

IN THE MATTER OF:

Mis Nancy Ispat Pvt. Ltd.	...	Applicant
Versus		
M/s S.D. Engineers Tech Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 26.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Arguments heard. Order reserved.

Synopsis, if any, be filed not more than three pages within two days.

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DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

MUKESH